## GOVERNMENT OF INDIA FINANCE LOK SABHA

### UNSTARRED QUESTION NO:2443 ANSWERED ON:23.08.2013 IMPORT DUTY ON PRECIOUS METALS Bhagora Shri Tarachand;Dhotre Shri Sanjay Shamrao;Dhruvanarayana Shri R. ;Ganpatrao Shri Jadhav Prataprao;Mahtab Shri Bhartruhari;Mitra Shri Somendra Nath;Vasava Shri Mansukhbhai D.

#### Will the Minister of FINANCE be pleased to state:

(a) the details of representations relating to increased import duty on gold and other precious metals received and the consultations held in the matter along with the action taken thereon during each of the last three years and current year till date;

(b) the details of increase/decrease in import duty on gold during the same period;

(c) whether the Government has ascertained the impact of such increase in import duty on demand, price of gold, small and medium jewellers, etc.;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the steps taken by the Government to maintain balance between demand and price of gold keeping in view the interests of small and medium jewellers and the workforce engaged therein?

# Answer

#### MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J. D. SEELAM)

(a): After the increase in import duty on gold and other precious metals in January 2012 and subsequent increases thereafter, several representations have been received, seeking reduction in import duty.

These representations were examined and it was not found feasible to reduce the duty in view of the widening current account deficit.

(b): The details of increase in import duty on gold during the last three years and current year are furnished in the Statement enclosed.

(c), (d) & (e): The information regarding impact of such increase in import duty on demand and price of gold and on small and medium jewellers is not maintained by the Government.

The domestic prices of gold have moved up and down in recent months in tandem with international prices. Increase in import duty has also affected gold prices.

The Government has a limited role in controlling the prices of gold, as the prices are demand driven. The Government has also limited role in curbing the demand for gold.

Statement referred in reply to part (b) of the Lok Sabha Unstarred Question No. 2443

The details of increase in import duty on gold during the last three years and current year till date are as given below:

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Customs Duty
                                             2013-14
S.No Commodity 2010-11
                         2011-12
                                     2012-13
   Before
              w.e.f. w.e.f.
                             w.e.f. w.e.f.
                                              w.e.f.
   17.1.2012 17.1.2012 17.3.2012 21.1.2013 5.6.2013 13.8.2013
1 Standard gold 300 per 300 per
                                28
                                            4%
                                                  6%
                                                             8% 10%
 of purity not 10 gm 10 gm
below 99.5%
2. Gold in any
               750 per 750 per
                                5%
                                           10%
                                                 10%
                                                              10% 10%
form other 10 gm 10 gm
than at S.
No. 1 above
including
liquid gold
and tola
bars.
3. Gold dore bar NA 140 per 1% 2%
                                          4%
                                                6%
                                                         8%
having gold 10 gm
                      (CVD) (CVD)
                                         (CVD) (CVD)
                                                       (CVD)
content not
              (CVD)
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exceeding 80%#(Subject to actual user condi tion)

#Gold content in dore bar was increased from a maximum of 80% to 95% in January 2012